

Crop Security Loan System

1780. SHRI DINESH JOARDER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose introducing crop security loan system throughout India, instead of property security loan system, to help the sharecroppers and poor peasants ; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The cooperative Credit Societies in the country, have, by and large, adopted the Crop Loan System, according to which Short Term loans are being advanced to cultivators based on production programmes and repaying capacity. The guidelines issued by the Reserve Bank of India for financing agriculture by commercial banks emphasise that Crop Loan System should be adopted instead of making these loans against mortgage security. Thus the policy is to provide Short Term agricultural credit on the basis of the Crop Loan System. The tenants and share croppers may, therefore, obtain short-term loans for production purposes on the basis of their production programme and repaying capacity.

Mobile Hospitals for Bangla Desh People

1781. SHRI M. M. JOSEPH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any mobile hospitals were sent to border areas for helping the Bangla Desh people ; and

(b) what other assistance was provided to the people of Bangla Desh from the Indian side ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) No mobile hospitals were sent for helping the "Bangla Desh People" in East Bengal. Mobile hospital facilities exist for only refugees from East Bengal in India.

(b) None. Relief facilities and medical care are extended by Government to refugees from East Bengal who have crossed over to the border States in India.

Shelter in Schools and Colleges Buildings to Evacuees from East Bengal

1782. SHRI SAMAR GUHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether war evacuees from East Bengal have been housed in school and college buildings in the border areas of West Bengal, Assam and Tripura ;

(b) if so, the number of such educational institutions affected ;

(c) whether these educational institutions remained closed for giving shelters to war-evacuees ; and

(d) the steps taken by Government to reopen these educational institutions ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) to (d). Information is being collected from the border States and will be laid on the Table of the Sabha as soon as it is available.

Report of Protein Advisory Committee of Food and Agriculture Organisation

1784. SHRI P. GANGADEB : SHRI NIHAR LASKAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have seen the Report of the Protein Advisory Group of the Food and Agricultural Organisation in which it has been stated that more than 19 million children under the age of five in developing countries are in danger of death ;

(b) if so, the names of the affected countries ;

(c) whether it has also been stated in the Report that Algae could be successfully